

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: AWARENESS PROGRAMME – MEDIATION AND ARBITRATION CENTRE, HYDERABAD** - Nomination of 17 Judicial Officers working in Nizamabad District to participate in the Awareness Programme on "Mediation" scheduled to be conducted on 05.11.2016 (Saturday) at District Legal Services Authority, Nizamabad – **ORDERS - ISSUED.**

**REF:** Letter ROC.No.472/HC MAC/2016, dated 25.10.2016 from the Deputy Director, Mediation and Arbitration Centre, High Court at Hyderabad.

**ORDER ROC.No. 8457/2016-B.SPL., DATED: 31 .10.2016**

**The High Court is pleased to pass the following Orders:**

The following 17 Judicial Officers working in Nizamabad District, are hereby nominated to participate in the Awareness Programme on "Mediation" scheduled to be conducted on 05.11.2016 (Saturday) at District Legal Services Authority, Nizamabad.

<b>SL.NO.</b>	<b>NAME AND DESIGNATION OF THE OFFICERS</b>
1.	Smt. K.Sujana, Prl. District and Sessions Judge, Nizamabad.
2.	Smt. E.Tirumala Devi, Special Judge for trial of cases under SCs/STs (POA) Act-cum-VIII Addl. District and Sessions Judge, Nizamabad. (subject to continuation of the officer in the same post by the date of the afore-said programme as the officer is now under orders of transfer and posted as Prl. District and Sessions Judge, Khammam)
3.	Sri P.Uday Kumar, Judge, Family Court, Nizamabad.
4.	Sri Mohd. Nurullah Ghorl, Chairman, Permanent Lok Adalat, Nizamabad.
5.	Sri M.V.Harinath, Secretary, District Legal Services Authority, Nizamabad.
6.	Sri A.Jaya Raju, Senior Civil Judge, Kamareddy, Nizamabad District.
7.	Sri K.Kiran Kumar, Prl. Junior Civil Judge, Nizamabad.
8.	Ms. S.Sarita, I Addl. Junior Civil Judge, Nizamabad.
9.	Sri Mohd. Abdul Javeed Pasha, II Addl. Junior Civil Judge, Nizamabad.
10.	Sri Yuvaraja Karingula, Judicial Magistrate of First Class, Special Mobile Court, Nizamabad.
11.	Sri G.Uday Kumar, Prl. Junior Civil Judge, Armoor, Nizamabad District.
12.	Sri K.Jayaram Reddy, Addl. Junior Civil Judge, Armoor, Nizamabad District.
13.	Ms. D.B.Sheetal, Prl. Junior Civil Judge, Kamareddy, Nizamabad District.
14.	Sri R.Raj Kumar, Addl. Junior Civil Judge-cum-Special Judicial Magistrate of First Class (Mobile Court), Kamareddy, Nizamabad District.
15.	Smt. Arpitha Maram Reddy, Junior Civil Judge, Banswada, Nizamabad District.
16.	Sri Ajay Kumar Jadhav, Junior Civil Judge, Bichkunda, Nizamabad District.
17.	Ms. B.Soujanya, Prl. Junior Civil Judge, Bodhan, Nizamabad District.

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The Pri. District and Sessions Judge, Nizamabad, is requested to make relief arrangements in respect of the above said nominated officers to the said programme on 05.11.2016 at District Legal Services Authority, Nizamabad, where ever necessary.

  
31.11.16  
**REGISTRAR (VIGILANCE)**

**To**

1. The officers.
  2. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to instruct the concerned for placing the proceedings in the High Court's website).
  3. The Deputy Director, Mediation and Arbitration Centre, High Court of Judicature at Hyderabad.
  4. The Pri. District and Sessions Judge, Nizamabad.
  5. The Pri. District and Sessions Judge, Khammam.
  6. The District Treasury Officer, Nizamabad.
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